

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-03/2019/3842/A

From :- Shri Kaushik Kumar Sharma
Jt. Registrar (Vigilance)
Gauhati High Court,
Guwahati

To, The Registrar
Gauhati High Court,
Kohima Bench.

Dated Guwahati, the 20th July, 2019.

Sub:- **Permission to avail LTC**

Ref:- Your letter No. HC(K)3/2018/REG/463 dated 15.07.2019.

Sir,

With reference to the above, I am directed to inform you that Shri Victo Sema, Principal District & Sessions Judge, Tuensang, has been accorded permission to avail LTC for the block period of 2018-2021 to visit Dehradun , Uttarakhand, with his family, during the first week of August, 2019, by the shortest possible route, as per existing Rules.

Shri Sema, may be informed accordingly.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO. HC.VII-03/2019/3843-3845/A, dated 20/7/19
Copy to:-

1. Principal Accountant General (A&E), Kohima, Nagaland for information.
2. Shri Victo Sema, Principal District & Sessions Judge, Tuensang, Nagaland for information.
- ✓ 3. The System Analyst, Gauhati High Court, Guwahati for information and necessary action.

sd/-
20/7/19

JT. REGISTRAR (VIGILANCE)

sd/-